

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 418/(MAH)/2017

CORAM: Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017

NAME OF THE PARTIES: M/s. Get Ahead Education Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Learned Lawyer	Advocate for Petitioner	

ORDER
CSP No. 418/230-232/NCLT/MB/MAH/2017

1. Learned Representative of the Petitioner stated that report of the RoC is received. Preparing a draft minutes.
2. Seeking adjournment, granted.
3. Matter adjourned to **02.08.2017**.

Sd/-

Ravikumar Duraisamy
Member (Technical)

Sd/-

M.K. Shrawat
Member (Judicial)

Dated : 27.07.2017.